24. Establishment of grievances redressel machinery to tackle the problems of teachers and students with reference to the report of the Law Commission: students to exercise their right of dissent in democratic means: involvement of teachers and students in decision making processes inside and outside the academic world.

Written Answers

## Fraud in the imports of equipments for the GB Pant Hospital.

448 SHRI V NARAYANASAMY:

SHRI VISHWASRAO RAM-RAO PATIL:

SINGH SHRI BAL RAM YADAVA:

DR. JINENDRA KUMAR JAIN:

SHRI SURESH KALMADI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a case of fraud amounting to more than Rs. 30 crores relating to the import of equipments for the G.B. Pant Hospital Delhi was recently detected; and
- (b) if so, what action Government have taken against the persons who are involved in the offence?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) Yes, Sir.

(b) A High powered Committee has been appointed by Delhi Administration on 23rd November, 1990 to investigate the matter. On the basis of preliminary report initial enquiry, the Store Officer and the Store Clerk of G.B Pant Hospital have been suspended and the Medical Superintendent of G.B. Pant Hospital has been transferred out of this Hospital. Anti Corruption Department of Delhi Administration has already registered FIR against the erring officials.

तकनीकी खराबियों के कारण एयरबस ए-320 की उड़ान को बीच रास्ते में रोका जाना

> 499. श्रीमती सुर्यकांता पाटील : कुमारी चिंद्रका प्रेमजी केनियाः श्री पर्वतनेति उपेन्दः

क्या नागर विमानन मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि 8 दिसम्बर, 1990 को दिल्ली से बम्बई की उडान के दौरान एयरबस ए-320 को तकनीकी खराबियों के कारण ग्रपनी उडान बीच रास्ते में रोक देनी पड़ी और वापस दिल्ली लौटना पडा;
- (ख) क्या यह भी सच है कि जब से इस विमान को पुनर्चालित किया गया था, तब से यह तीसरी घटना थी ;
- (ग) यदि हां तो ऐसी ए-320 उडानों को किस ग्राधार पर पूनर्चाल**न** की अनमति दी गई है ; और
- (घ) इस संबंध में ब्यौरा क्या है ग्रौर क्या भविष्य में इन एयरवसों की उड़ान भरने से पूर्व ग्रच्छी तरह जांच करने का विचार है ?

नागर विमानन मंत्रालय में राज्य मंत्री (श्री हरमोहन धदन) : (क) 9-12-1990 को एयरबस ए-320 विमान उडान संख्या म्राईसी 805 को, जो से बम्बई की उडान पर थी.-दिल्ली उडान भरने के बाद दबावविकरण ग्रव रोध के कारण वापस दिल्ली में उतारना पडा ।

(每) 4-12-90 को ए-320 विमान पर दो खराबियां महसूस की गई थी जो (i) कप्रैशर वैन चेतावनी ग्रौर (ii) ग्राउंड पावर नियंत्रण युनिट में कमी से संबंधित थी।

- (ग) इस प्रकार की खराबियां बार बार नहीं होती है। इस वर्ष सितम्बर में खाड़ी क्षेत्र से भारतीय नागरिकों को लाने के लिये खाड़ी क्षेत्र में जब इसे लगाया गया था। ए-320 विमान ने बाहरी और अन्तर्देशीय क्षेत्रों पर अभी तक 1100 से अधिक उड़ानें भरी हैं और 1.10 लाख से अधिक यात्रियों को लाया है। विमान परिचालन में कोई प्रमुख खरावी या समस्या महसूस नहीं की गई है।
- (घ) निर्धारित प्रित्रया के भ्रनुसार उड़ान भरने से पहले प्रत्येक विमान की पूरी तरह से जांच की जाती है। इसके ग्रलाबा ए 320 विमान के बारे में न्यूनतम उपकरण सूची के ग्रन्तर्गत जिन किमयों को ग्रागे बढ़ाया जाता है उसे भी कड़ा कर दिया गया है ग्रौर इस अग्रेपित ग्रवधि को भी 72 घंटे से घटाकर 48 घंटे कर दिया गया है। बेस स्टेशनों से केवल खराबी रहित विमानों को ही परिचालन की ग्रनुमित दी जाती है। किसी भी विमान के परिचालन की सुरक्षा के साथ कोई समझौता नहीं किया जाता है।

## Review of the prices of Petroleum prices

450. CHOWDHARY HARI SINGH: SHRIMATI SURYAKANTA PATIL:

> KUMARI CHANDRIKA PREMJI KENIA:

> SHRI BAL RAM SINGH YADAVA:

DR. JINENDRA KUMAR JAIN:

DR. ABRAR AHMED:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government have decided to review the increase in petroleum prices;
- (b) whether the prices of petroleum products in the International market have now gone down;
- (c) if so, what is Government's reaction in this regard;

- (d) whether Government propose to remove the 'Gulf Charges' imposed on petroleum products: and
- (e) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND - PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA) (a) No, Sir.

(b) to (e) Though the price of Crude oil in the International market has come down from US £35 to 40| barrel immediately after the Gulf Crisis to around US £23|barrel at present, they are still very high as compared to the prices before the Gulf Crisis when they were around US£15-16|bbl. Further, the position is still very volatile and uncertain and it is not possible to assess the likely price trends even in near future. There is therefore, no proposal at present to withdraw the Gulf Surcharge imposed on petroleum products,

## Neglecting Central Government's instruction to promote technicians and junior engineers by U.P. State Electricity Board

- 451. PROF. SOURENDRA BHATTA-CHARJEE: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that the Central Government have issued repeated instructions to the Uttar Pradesh Government during the last seven years for increasing the power generation output, for better deals to technicians engaged in different power plants and for their promotions to Junior Engineers including those who have been awaiting such promotion since 1977 parts in Panki Thermal Power Station;
- (b) whether the Uttar Pradesh State Electricity Board has been neglecting to adhere to such instructions of the Central Government; and
- (c) what steps are being contemplated to be taken in this regard?

634 RS-17